

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-129
IB-159(ND)/2020

IN THE MATTER OF:

Ahluwalia Marbless Pvt Ltd

Vs.

M/s Decorators Pvt Ltd.

....OPERATIONAL CREDITOR

...CORPORATE DEBTOR

SECTION

U/s 9 of IBC, 2016

Order delivered on 24.12.2020

CORAM:

CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)

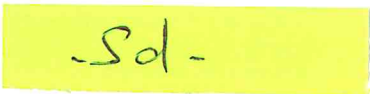
PRESENT:

For the Applicant/FC :
For the Respondent :
For the Intervener :

ORDER

Matter called. No representation. Matter stands adjourned.

List the matter on 12.02.2021.



(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)